

**CORRIGENDUM TO PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
LUMINAIRE TECHNOLOGIES LIMITED (“LTL”)**

(Regd. Office: 601/602, “Sukh Sagar”, N.S. Patkar Marg, Girgaum Chowpatty, Mumbai- 400 007)

Further to the Public Announcement (“PA”) dated July 11, 2007 to the shareholders of LTL, issued by VC Corporate Advisors Private Limited as Manager to the Offer on behalf of M/s IndiaNivesh Limited (formerly known as Sanyei Corporation Limited) (“Acquirer” or “INL”) pursuant to Regulation 10 & 12 and as required under the Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers), Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as “Regulations”), the shareholders of LTL are requested to note the following amendments with respect to the PA:

1. The schedule of activities as mentioned in the Public Announcement published on July 11, 2007 has been revised.
2. The revised schedule of activities is as under:

Activity	Original Date & Day	Revised Date & Day
Date of Public Announcement	11.07.2007 (Wednesday)	11.07.2007 (Wednesday)
Specified date (for the purpose of determining the names of shareholders to whom the Letter of Offer will be sent)	03.08.2007 (Friday)	03.08.2007 (Friday)
Date by which the Letter of Offer will be dispatched to shareholders	23.08.2007 (Thursday)	15.11.2007 (Thursday)
Date of Opening of the Offer	31.08.2007 (Friday)	21.11.2007 (Wednesday)
Date of Closing of the Offer	19.09.2007 (Wednesday)	10.12.2007 (Monday)
Last Date for a Competitive Bid	01.08.2007 (Wednesday)	01.08.2007 (Wednesday)
Last Date for revising the Offer Price / No. of Shares	10.09.2007 (Monday)	29.11.2007 (Thursday)
Last Date for withdrawal of acceptance by shareholders who have accepted the Offer	14.09.2007 (Friday)	05.12.2007 (Wednesday)
Date of communicating rejection / acceptance and payment of consideration for applications accepted.	04.10.2007 (Thursday)	24.12.2007 (Monday)

3. The address of the Registered Office of LTL has been changed from 214 Link-Way Estate, CTS No. 1903, New Link Road Malad (West), Mumbai – 400 064 to 601/602, “Sukh Sagar”, N.S. Patkar Marg, Girgaum Chowpatty, Mumbai- 400 007, Ph No.: (022) 6618 8800, Fax No. : (022) 6618 8899 w.e.f. 08.08.2007
4. As on the date of Public Announcement, Rajesh Madanlal Nuwal, director of INL is on the Board of LTL. Pursuant to and in compliance with Regulation 22(7), the Acquirer also has appointed Mr. C. K. Thanawala and Mr. Nitesh Kumar Kabra as their representative on the Board of LTL as on 08.08.2007. They have not participated in any matter(s) concerning or relating to the Offer including any preparatory steps leading to the Offer and has undertaken that they will abstain from all proceedings related to this Offer as per regulation 22(9) of the Regulations.
5. As per the undertaking received from the Promoters of LTL, they have confirmed that they shall not participate in the open offer made to the shareholders of Target Company by INL. They have also undertaken that subsequent to the Open Offer they shall not exercise any control over the affairs of the Target Company.
6. In respect of the Inter se transfer of shares for the F.Y 2003-04, the Promoters of LTL did not comply with the disclosure and reporting requirement under Regulations 3(3), 3(4) read with 3(5) of the Regulations. The disclosure under Regulation 3(3) and Report under Regulation 3(4) read with 3(5) of the Regulations were filed belatedly on 14/09/2007 and 18/09/2007 respectively by the Promoters. For the delayed compliance of the above Regulations, SEBI may initiate suitable action against the Promoter group in this regard.

All other terms and conditions of the Offer remain unchanged. The Acquirers accept full responsibility for the information contained in this announcement and also accept responsibility for the obligations of the Acquirers laid down under the Regulations.

This announcement would also be available on the SEBI website at <http://www.sebi.gov.in>

Issued by Manager to the Offer on behalf of the Acquirers:

	VC CORPORATE ADVISORS PRIVATE LIMITED 31, GANESH CHANDRA AVENUE, 2ND FLOOR, SUITE NO- 2C KOLKATA-700013 Tel :- (033) 2225 3940 / 41 Fax:- (033) 2225 3941 E-mail : mail@vccorporate.com Contact Person:- Mr. Tanmay Kumar Saha
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Place- Kolkata

Date: November 15, 2007

